

ITEM NO.28

COURT NO.1

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).1011-1012/2012

(From the judgement and order dated 22/02/2011 in CRA No.479/1998,
CRA No.577/1998 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SHIMBHU & ANR.

Petitioner(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With appln(s) for bail and office report)

Date: 02/08/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s)

Mr. Rishi Malhotra, AOR

For Respondent(s)

Mr. Ramesh Kumar, Adv.
Mr. Kuldeep S. Malik, Adv.
Dr. Monika Gusain, AORUPON hearing counsel the Court made the following
O R D E R

List the matter on 21st August, 2013, for final disposal.

|(Chetan Kumar)
|Court Master| |(Savita Sainani)
| |Court Master

|